NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

. 397/398

UNDER SECTION		. 3711370		
S.No.	Name (in Capital)	Represented by	Signature	
1.	D. Tayalakshin Ad K&R& to company.	lv for Respondents Selectres	D.All	
2.	12. Cs. Satty nava	(yana') counsel for Pett	Honors Alusar	

ORDER

Counsel representing both the parties present. There is an offer from the side of the petitioner. Counsel for respondent prays time to seek instructions from their client. Put up on 23.06.2017 at 10.30 A.M.

S-V-rager down (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD, SHARIEF TARIO) (MEMBER (JUDICIAL)